

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-204/ND/2017

In the matter of

Mr. Brij Bhushan

.. PETITIONER

Vs.

Ashoka Pulp & Paper (P) Ltd

.. RESPONDENT

SECTION :

Under Section 241 (1)

Order delivered on 21.12.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Rakesh Kumar, Advocate

For the Respondent/Corporate Debtor : Dr. MK Pandey, Advocate

ORDER

As in C.P. 398/ND/2017.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit

21.12.2017